

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

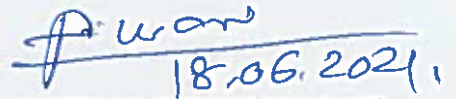
No. 439/Confdl./2021
II-2-1/2021

Bilaspur, dated the 18/06/2021

Registry Order No. 339/Confdl./2021/II-2-1/2021 dated 08.04.2021 directing the Judicial Officers of the State to undergo the RT-PCR test on returning to Headquarters, is hereby, recalled.

It is further directed that whenever, the Judicial Officers of this State return to the Headquarters from outside station and in case he/she feels to have developed symptoms or any discomfort, he/she shall undergo Antigen/TruNat/RT-PCR test.

BY ORDER OF THE HIGH COURT


18.06.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Endt. No. 440/Confdl./2021
II-2-1/2021

Bilaspur, dated the 18/06/2021


Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

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- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([I. & E. and Vigilance]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) with a direction to circulate it amongst the concerned Judicial Officers working under your Control as well as the Judicial Officers posted on deputation in your district.
- 20) Additional Registrar (Admn./ D.E./ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- 21) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL